

Through Fax/Email

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, DISTRICT
SOLAN, HIMACHAL PRADESH.

No. D&SJ/SLN/EC/File-228/2021-
Dated Solan the 27th April, 2021.

OFFICE ORDER

In continuation to this office order No.D&SJ/SLN/EC/File-228/2021-3753-3768, dated 27.04.2021, it is, hereby, ordered that only urgent cases which are to be taken up through virtual mode can be filed at the following E-mail addresses of the Court establishment:-

E-mail Addresses of the Court Establishments :

Sr. No	Name of the Court Establishment	E-mail Address
1	The District and Sessions Judge, Solan	ecourts-hpso01@indiancourts.nic.in
2	The Additional District and Sessions Judge, Nalagarh.	ecourts-hpso12@indiancourts.nic.in
3	The Senior Civil Judge-cum-CJM, Solan.	<u>ecourts-hpso03@indiancourts.nic.in</u>
4	The Senior Civil Judge-cum-ACJM, Kasauli	ecourts-hpso10@indiancourts.nic.in
5	The Senior Civil Judge-cum-ACJM, Nalagarh	ecourts-hpso12@indiancourts.nic.in
6	The Civil Judge-cum-JMIC, Kandaghat	ecourts-hpso08@indiancourts.nic.in
7	The Civil Judge-cum-JMIC, Arki	<u>ecourts-hpso06@indiancourts.nic.in</u>

The question of urgency will be decided by the undersigned as well as Ld. CJM/Senior Civil Judge at Headquarter, Solan, by Ld. AD&SJ, Nalagarh, ACJM, Nalagarh, ACJM, Kasauli, JMIC, Arki & JMIC, Kandaghat at the Sub-Division level. And after passing the order with regard to retaining or assigning the matter to a particular Judge and after fixing date of hearing of the case, the date so fixed shall be intimated to the counsel concerned. Thereafter, the concerned Judge shall hear arguments

through virtual mode. The instructions regarding social distancing issued by the Registry of Hon'ble High Court and other competent authorities, from time to time, are directed to be complied with in letter and spirit.

It is to further inform that all the Courts in the Civil & Sessions Division, Solan shall remain closed on 1st May, 2021 in pursuance to the Registry of Hon'ble High Court Order No. HHC/RG/C-19/2020-58, dated 24.04.2021. However, filing counters shall remain open.

Sol
(Bhupesh Sharma)
District & Sessions Judge,
Solan, District Solan, H.P).

Endst. No. As above. **3788**

Dated: **27-4-2021**

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Himachal Pradesh w.r.t the order No. HHC/RG/C-19/2020-58, dated 24.04.2021 for kind information, please
2. All the Judicial Officers in this Civil and Sessions Divisions, Solan for information and necessary action.
3. The Deputy Commissioner, Solan, District Solan, H.P.
4. The Superintendent of Police, Solan and Baddi.
5. The District Attorney, Solan.
6. The President Bar Association, Solan /Kandaghat/ Kasauli/Arki/ Nalagarh.
7. The Reader of this office for necessary action.
8. Sh. Vinod Kumar, Assistant Programmer of this office with the direction to remain present on 01.05.2021 in the office.
9. The System Officer with the direction to upload on the website of this Division.
10. The Daftri of this office with the direction to get it noted by all the officials of this office.
11. Notice Board of this office.
12. Copy to be affixed on the entrance gate to the Courts Complex Solan.
13. Guard file.

Bhupesh Sharma
District & Sessions Judge,
Solan, District Solan, H.P).